THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 29th April, 2025

No.HC.V-29/2021/ 397 / Estt. ## The following Judicial Assistants are promoted and appointed, temporarily and until further orders, on merit-cum-seniority basis as Senior Judicial Assistant in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/- (PB-3) with Grade Pay of Rs. 9400/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, subject to the condition that upon reversion of any of the following Court Masters to the post of Senior Judicial Assistant, a concerned promotee may be reverted to his original post of Judicial Assistant;

Sl. No.	Name of the Judicial Assistant	Post(s) against which promotion is made
1.	Sri Shailendra Singh	Vice the following staff of this Registry; Sri Kushal Ch. Kalita, Senior Judicial Assistant appointed to the post of Court Master, Sri Gopesh Kr, Das, Senior Judicial Assistant appointed to the post of Court Master. Smt Namita Rabha, Senior Judicial Assistant promoted to the post of A.O.(J), Smt Meenakshi Devi, Senior Judicial Assistant appointed to the post of Court Master and Sri Adhiraj Hazarika, Senior Judicial Assistant appointed to the post of Court Master.
2.	Sri Ambarish Nath	
3.	Sri Kaushik Das	
4.	Sri Jayanta Kr. Das	
5.	Smt. Lanima Bora	

By order,

REGISTRAR GENERAL

Memo No. HC.V-29/2021/ 397 A / Estt.#

Dtd. 29 .04.2025

Copy for information and necessary action to: -

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- 2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
- 5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia).
- 6. The Sr. Information Technology Consultant, Gauhati High Court, Guwahati.
- _), Gauhati High Court, Guwahati. 7. The Joint Registrar (______
- 8. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati 6.
- 9. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
- 10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
- 11. The Dy. Registrar ______, Gauhati High Court, Guwahati 12. The Assistant Registrar, ______, Gauhati High Court, Guwahati.
- 13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
- 15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.

 The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. The Court Manager, Gauhati High Court, Guwahati. The Treasury Officer, Kamrup Treasury, Guwahati - 1. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice	_ Gauhati High Court, Guwahati.
23. Persons concerned.24. The Chief Security Officer, Gauhati High Court, Guwahati.25. The CA to the Registrar General, Gauhati High Court, Guwahati.26. The Order/Personal File .	

REGISTRAR GENERAL